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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/09/2017 AT 10.30 AM

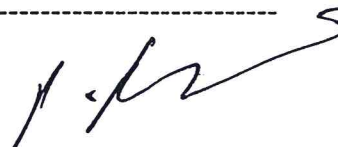
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CA/90/2017
NAME OF THE PETITIONER(S) : MEDICI HOLDINGS LTD
NAME OF THE RESPONDENT(S) : PHOTON INFOTECH PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) P. RAJ KUMAR
JHABAKN

COUNSEL FOR
APPLICANT



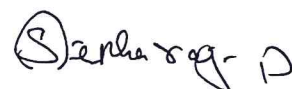
PAWAN JHABAKS.

R₁ - R₅



P. STEPHEN RAS
(For K. Masarik)

R₆ - R₈



V. SANTHIYA

Representative
Counsel for R-9



ORDER

Counsel for petitioner present. Counsel for R₁ to R₅ and counsel for R₆ to R₈ are present and sought time for filing written arguments. Counsel for R₉ present and filed written arguments and furnished a copy of the same to the other side. Time extended at request for submitting ^{written} ~~final~~ arguments. Put up on 21.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)